NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB)No.	-	For	Rule-4 of IB	L&T Finance Ltd. Vs Dithi
121/BB/ 2017		compli-		Infrastructure Pvt. Ltd.
		ance of		
		office		
		objections		
	1	raised by		
		registry		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Stash & Bertie	for Respondents	Has
2.	HSA ADVOCATES	For Petitiones	Launda

ORDER

Counsel for Petitioner is present. Agraa Legal filed vakalath for Corporate Debtor. Counsel for Petitioner filed Memo for service of notice on Corporate Debtor along with annexure. For filing objections list it on 15/01/2018.

Member (T)

Member (J)